NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA No.200/2017 IN CP (IB) No.03/Chd/CHD/2017

In	tha	matter	of∙	
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M/s Hind Motors Mohali Pvt. Ltd.Petitioner/Corporate Debtor.

Present: Mr.Kamal Satija, Advocate for the Liquidator.

Mr.Anil Kumar Aggarwal, Advocate for Mr.Ashish Mohan

Gupta, Ex-Director respondent No.1.

For the reasons stated in the order of even date in CP (IB)

No.06/Chd/CHD/2017, copy of which is enclosed, the matter be listed on 23.01.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 09, 2018.